## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : TCP/304/ (IB)/2017

NAME OF THE PETITIONER(S) : SYNERGY PUNCHING PVT LTD

NAME OF THE RESPONDENT(S) : EASUN REYOLLE LTD

UNDER SECTION : 433 (e)(f)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. M. ARUNACH ALAM

Petiliones

11/9/2017

2. K, RAVERNO RAN

Respondent

11/00/11

## ORDER

Counsel representing both the parties are present and stated that the parties are making efforts to settle the issue. They sought time for making final submissions in relation to the settlement. Time extended at their request. Put up on 25.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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